

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 107  
CP(IB) 589 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Vaibhav Enterprise  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 05.10.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Monaal Davawala, Adv.  
For the IRP/RP :  
For the Respondent : Ms. Aanchal Kesri, on behalf of Mr. D.K. Trivedi, Adv..

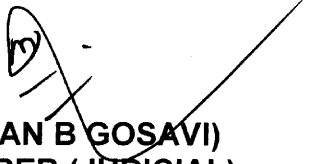
**ORDER**

Pleadings are complete. Since, Bench is likely to be reconstituted, the matter is adjourned.

List the matter hearing on 30.11.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)